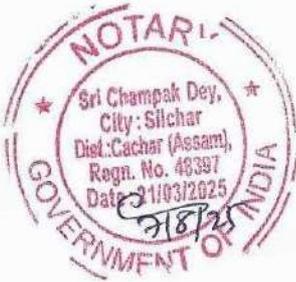


**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, AT KOLKATA  
O.A. No. 83 of 2024**



**In the matter of :-**

Nagarik Swartharaksha Sangram Parisad  
.....Petitioner

-Versus-

The State of Assam & 5 Others  
.....Respondents

**INDEX**

<i>Sl. No</i>	<i>Particulars</i>	<i>Annexure</i>	<i>Page No.</i>
1	Affidavit in Opposition on behalf of Respondent No.4.		1-5
2	Copy of Sanction Letters and Utilisation Certificates.	Annexure- I	6 - 15
3	Copy of Sanction Letters and Work Orders, Bills (Part)	Annexure-II	16 - 30

Date : 07/08/2025.

Place : Silchar, Assam.

Filed By-

Sri Sattik Rout, Advocate  
High Court, Calcutta (7384683945)  
Junior to-  
Sri Sishir Dutta, LLB., M.Com  
Senior Advocate  
Gauhati High Court.



*Chakrabarti*  
 Commissioner (P)  
 Silchar Municipal Corporation

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
 EASTERN ZONE BENCH, AT KOLKATA**

**O.A. No. 83 of 2024**

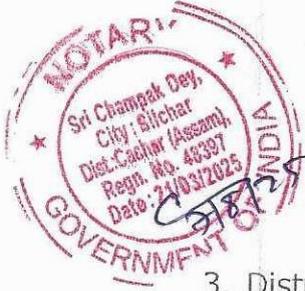
**In the matter of:-**

Nagrik Swartharaksha Sangram Parisad  
 Through the General Secretary,  
 Church Road, Ambicapatty,  
 Silchar, Pin-788004  
 Email-Nagaril.sangram@gmail.com

....Applicant

-Versus-

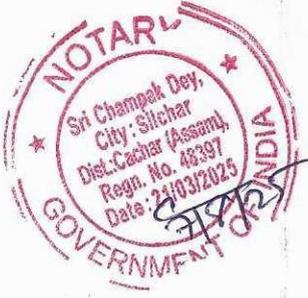
1. The Principal Secretary  
 Department of Environment and Forest, The Govt. of  
 Assam, F-Block, 2nd Floor, Janata Bhawan, Dispur  
 Email: acs.envforest@gmail.com
  
2. The Assam Pollution Control Board  
 Through the Member Secretary,  
 Department of Environment and Forest, Govt. of  
 Assam, Bamunimaidan, Guwahati-21, Assam-781021  
 Email: chairman@pcbassam.org



*Silchar*  
Commissioner (I/c)  
Silchar Municipal Corporation

3. District Magistrate, Cachar, Silchar, Pin - 788001  
Email: dc-cachar@nic.in
  
4. Silchar Municipal Corporation  
Through The Commissioner (I/c),  
Silchar Municipal Corporation, Silchar, Assam  
Pin-788001  
Email:smb1882@gmail.com
  
5. Superintendent of Police Tarapur, Silchar, Assam  
Pin-788001  
Email: sp-cachar@assampolice.gov.in
  
6. Central Pollution Control Board  
Through its Chairman, Parivesh Bhawan, CBD-cum-  
office, Complex East, Arjun Nagar, New Delhi-110032  
Email: ccb.cpcb@nic.in

....Respondents



*Signature*  
Commissioner (I/c)  
Silchar Municipal Corporation

-AND-

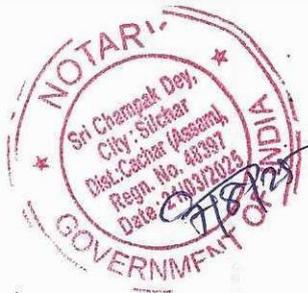
**In the matter of: -**

Counter affidavit filed by the Respondent No. 4,  
(Silchar Municipal Corporation).

I, Ashish Vidhyadhar Unhale, son of Vidhyadhar Bhaurao Unhale, aged about 31 years, resident of Silchar, District-Cachar do hereby solemnly affirm and say as follows: -

1. That I am the Commissioner (I/c) of Silchar Municipal Corporation. I have gone through, the O.A. Application No. 83 of 2024 filed by the applicant and have fully understood the contents thereof.
2. That your deponent states that, fund released towards Solid Waste Management in favour of Silchar Municipal Corporation has been utilised for the purpose for which it was given. Utilization Certificates of Rs. 3,59,38,850/-, Rs. 1,71,55,939/- and 1,00,000/- are annexed hereto, in order to show that fund which was allotted for the purpose, has since been utilised for that purpose only.

**Copy of Sanction Letter and Utilisation  
Certificates are annexed as Annexure-I.**



*Amratar*  
Commissioner (26)  
Silchar Municipal Corporation

3. That your deponent also states that Utilisation Certificate of Rs. 6,39,395/- and Rs. 1,85,65,705/- has not been prepared yet, and, as such, utilisation certificate to that extent could not be annexed, but, the Work Order and Bill (Part) annexed here to.

**Copy of Sanction Letter and Work Order, Bill (Part) are annexed as Annexure-II.**

4. That the statement made in this affidavit and in paragraphs 2 to 3 of this counter affidavit is true to my information derived from records which I believe to be true.



"OATH"

"I swear that this, my declaration is true, that it conceals nothing and that no part of it is false. So help me God".

And I sign this affidavit on this 7th day of August 2025 at Silchar.

Identified by me

*Budhaditya Sukhanyan*  
Advocate

Enrol No. 997 of 2022  
Advocate

*[Signature]*  
Commissioner (2/c)  
Silchar Municipal Corporation  
Deponent

*G 07/08/2025*  
SRI CHAMPAK DEY  
NOTARY PUBLIC,  
GOVERNMENT OF INDIA,  
Regn. No. 48397 Dt: 21/03/2025  
Mbl. N 700274203



GOVERNMENT OF ASSAM  
MISSION DIRECTORATE OF SWACHH BHARAT MISSION (U), ASSAM  
2<sup>nd</sup> Floor, Directorate of Municipal Administration, Assam  
Dispur : Guwahati-6

E-mail : [sbmtu@anassam@gmail.com](mailto:sbmtu@anassam@gmail.com)

Phone No. (0361) 2261436

No. SBM(U) 17/2015-Pt.17/55

Dated Guwahati, the 2<sup>nd</sup> May, 2018.

From : Mission Director,  
Swachh Bharat Mission (U), Assam  
Dispur, Guwahati-6.

To: 1) The Chairperson,  
2) The Executive Officer,  
Silchar M.B.

Sub: Sanction of Fund for Solid Waste Management under Swachh Bharat Mission(U) for the year 2018-19.

Sir,

In inviting a reference to the subject cited above, I have the honour to accord sanction of fund for Solid Waste Management (SWM) under Swachh Bharat Mission (U) as follows :

Sl.No.	Particulars	Amount (Rs)
1	1 <sup>st</sup> Instalment of Project Cost for SWM	3,39,95,850.00
2	Consultancy fee for preparation of DPR	19,43,000.00
Total :		3,59,38,850.00

You are to utilize the fund as per the Guidelines attached herewith and submit Utilization Certificate (UC) in the form of GFR 19-A.

Encl. : As stated above.

Yours faithfully,

Mission Director,  
Swachh Bharat Mission (U), Assam  
Dispur ; Guwahati - 6

Memo No. SBM(U) 17/2015-Pt.17/55-A

Dated Guwahati, the 2<sup>nd</sup> May, 2018.

Copy to :

1. P.S. to the Principal Secretary to the Govt. of Assam, UDD for kind information of Principal Secretary.

Mission Director,  
Swachh Bharat Mission (U), Assam  
Dispur ; Guwahati - 6

o/c

OFFICE OF THE SILCHAR MUNICIPAL BOARD  
SILCHAR : : : CACHAR

Email ID: [smb1882@gmail.com](mailto:smb1882@gmail.com)

Phone No.: 03842-245324

No. SMGA(SBM).27/2021-22/2622 Dated Silchar the 22<sup>nd</sup> Sept., 2021

To

The Director,  
Municipal Administration,  
Ganeshguri, Guwahati-6.

Sub: Utilisation Certificate for Solid Waste Management (SWM) under Swachha Bharat Mission (U) Assam.

Ref: Your office letter No. SBM (U) 171/ 2015-Pt.1/756, Dtd. 02-05-2018.

Sir,

With reference to subject cited above, I have the honour to enclose herewith 3(three) copies of Utilisation Certificate for Solid Waste Management (SWM) under Swachha Bharat Mission (U) Assam.

This is for favour of your kind information & necessary action.

Encl:- As stated above.



Yours faithfully

*[Signature]*  
22/9/21  
Executive Officer  
Silchar Municipal Board  
Silchar

Memo No. SMGA(SBM).27/2021-22/2623-2626 Dated Silchar the 22<sup>nd</sup> Sept., 2021

Copy to :-

1. The Joint Secretary, to the Govt. of Assam, Urban Development Department, Dispur, Guwahati-6 for information and necessary action.
2. The Director, Finance & Economic Affairs Department, Dispur, Guwahati-6 for favour of information and necessary action.
3. File copy.
4. Book copy.

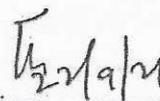


*[Signature]*  
22/9/21  
Executive Officer  
Silchar Municipal Board  
Silchar

## ANNEXURE-II

Format for additional information sought by Principal Accountant General (A&E),  
Assam

Sl. No	GIA Amount	Treasury Name	T.V. No.	T.V. Date	UC amount	Annexure Ref/Uc Ref
1	2	3	4	5	6	7
1	Sanction Amount Rs. 3,59,38,850.00 , (Rupees Three Crore Fifty-Nine Lac Thirty-Eight Thousand Eight Hundred Fifty) only.	Cachar Treasury	Nil	Nil	Amount Rs. 3,59,38,850.00, (Rupees Three Crore Fifty-Nine Lac Thirty-Eight Thousand Eight Hundred Fifty) only.	No. SBM (U) 171/2015-Pt.1/756, Dtd. 02-05-2018, (1 <sup>st</sup> Installment)

Signature   
 Designation Executive Officer  
Silchar Municipal Board  
 Date \_\_\_\_\_

Concerned Department

Countersigned





GOVERNMENT OF ASSAM  
MISSION DIRECTORATE OF SWACHH BHARAT MISSION (U), ASSAM  
2<sup>nd</sup> Floor, Directorate of Municipal Administration, Assam  
Dispur :: Guwahati-6

E-mail : [sbmurbanassam@gmail.com](mailto:sbmurbanassam@gmail.com)

Phone No. (0361) 2261436

No. SBM (U)171/2015/Pt.1/924

Dated Guwahati, the 04<sup>th</sup> December, 2020

From : Mission Director,  
Swachh Bharat Mission (U), Assam  
Dispur, Guwahati-6.

To: 1) The Chairperson,  
All Concerned ULBs.

2) The Executive Officer,  
All Urban Local Bodies.

Sub: Sanction of fund for Solid Waste Management under Swachh Bharat Mission (U) for the year 2020-21.

Sir,

In inviting a reference to the subject cited above, I have the honour to accord Sanction of fund (2<sup>nd</sup> Installment) for Solid Waste Management (SWM) under Swachh Bharat Mission (U), Assam as per the approved SWM DPRs. ULB wise list of fund release statement is enclosed as Annexure I.

You are to utilize the fund as per the attached Guidelines and submit Utilization Certificate (UC) in the form of GFR 19-A to the Office of the undersigned along with detail expenditure statement and pictorial evidence.

Encl. : 1) Guideline copy (3 pages).  
2) Annexure I (3 Pages)

Yours faithfully,

Mission Director,  
Swachh Bharat Mission (U), Assam  
Dispur ; Guwahati - 6

Memo No. SBM(U) 171/2015/Pt.1/924-A

Dated Guwahati, the 4<sup>th</sup> December, 2020

Copy to :

1. The Deputy Commissioner, All Concerned District for favour of kind information.
2. P.S. to the Commissioner & Secretary to the Govt. of Assam, UDD for kind appraisal of Commissioner & Secretary.

Mission Director,  
Swachh Bharat Mission (U), Assam  
Dispur ; Guwahati - 6

Statement of expenditure (2<sup>nd</sup> installment) under SWM head of Swachh Bharat Mission (Urban), Assam

No.	ULB Name	District	Sanctioned Amount vide No. 924 dated 04.12.2020 (in Rs)
1	Goreswar MB	Baksa	₹ 0.00
2	Barpeta MB	Barpeta	₹ 19,95,655.00
3	Barpeta Rd. M.B.	Barpeta	₹ 13,68,976.00
4	Howly M.B.	Barpeta	₹ 12,61,423.00
5	Patacharkuchi M.B.	Barpeta	₹ 3,26,664.00
6	Pathsala M.B.	Barpeta	₹ 1,49,005.00
7	Sarthebari M.B.	Barpeta	₹ 7,88,088.00
8	Sorbhog M.B.	Barpeta	₹ 10,85,142.00
9	Biswanath Chariali MB	Biswanath	₹ 30,82,511.00
10	Gohpur M.B.	Biswanath	₹ 17,89,770.00
11	Abhayapuri MB	Bongaigaon	₹ 2,09,912.00
12	Bongaigaon M.B.	Bongaigaon	₹ 31,26,792.00
13	Lakhipur (C) MB	Cachar	₹ 14,63,748.00
14	Silchar M.B.	Cachar	₹ 1,71,55,939.00
15	Sonai M.B.	Cachar	₹ 10,81,688.00
16	Moran MB	Charaideo	₹ 4,66,106.00
17	Sonari MB	Charaideo	₹ 18,02,641.00
18	Basugaon M.B.	Chirang	₹ 22,03,360.00
19	Bijni M.B.	Chirang	₹ 20,53,164.00
20	Kajalgaon M.B.	Chirang	₹ 14,53,942.00
21	Kharupefia M.B.	Darrang	₹ 10,84,766.00
22	Mangaldoi MB	Darrang	₹ 30,33,497.00
23	Dhemaji M.B.	Dhemaji	₹ 1,42,669.00
24	Silapathar M.B.	Dhemaji	₹ 12,18,445.00
25	Biliasipara M.B.	Dhubri	₹ 54,04,442.00
26	Chapar MB	Dhubri	₹ 96,400.00
27	Dhubri MB	Dhubri	₹ 67,81,855.00
28	Sapatgram MB	Dhubri	₹ 17,68,802.00
29	Gauripur M.B.	Dhubri	₹ 8,53,137.00



OFFICE OF THE SILCHAR MUNICIPAL BOARD  
SILCHAR :: :: CACHAR

Email ID: [smb1882@gmail.com](mailto:smb1882@gmail.com)

Phone No.: 03842-245324

No. SMGA(SBM).27/2021-22/4490

Dated Silchar the 07<sup>th</sup> February, 2022

To

The Mission Director,  
Swachh Bharat Mission (U), Assam,  
Dispur, Guwahati-6.

Sub: Utilisation Certificate for Solid Waste Management (SWM) under Swachh Bharat Mission (U), Assam (2<sup>nd</sup> Installment) for the year 2020-21.

Ref: Your office letter No. SBM (U) 171/2015/pt. I/924, Dtd. 04-12-2020

Sir,

With reference to subject cited above, I have the honour to enclose herewith 3(three) copies of Utilisation Certificate for Solid Waste Management (SWM) under Swachh Bharat Mission (U), Assam (2<sup>nd</sup> Installment) for the year 2020-21.

This is for favour of your kind information & necessary action.

Encl:- As stated above.

Yours faithfully

*[Signature]*  
3/2/22  
Executive officer  
Silchar Municipal Board  
Executive Officer  
Silchar Municipal Board

Memo No. SMGUA (SBM).27/2021-22/4490-A Dated Silchar the 07<sup>th</sup> February, 2022

Copy to :-

1. The Joint Secretary, to the Govt. of Assam, Urban Development Department, Dispur, Guwahati-6 for information and necessary action.
2. The Director, Finance & Economic Affairs Department, Dispur, Guwahati-6 for favour of information and necessary action.
3. File copy.
4. Book copy.

*[Signature]*  
Executive officer  
Silchar Municipal Board  
Silchar

Scanned by CamScanner



ANNEXURE-I

**GFR 19-A**  
**(SEE RULE 212) (1)**  
**FORM OF UTILISATION CERTIFICATE**

Sl. No.	Letter No. & Date	Amount ( In Rupees)
1.	No. SBM (U) 171/2015/pt. I/2017/171, Dated - 04-12-2020	Sanction Amount Rs.1,71,55,939.00 (Rupees One Crore Seventy-One Lac Fifty-Five Thousand Nine Hundred Thirty-Nine) only.
<b>Total Rs.</b>		<b>1,71,55,,939.00</b>

Certified that out of Rs.1,71,55,939.00 (Rupees One Crore Seventy-One Lac Fifty-Five Thousand Nine Hundred Thirty-Nine) of Solid Waste Management (SWM) (2<sup>nd</sup> Installment )Under Swachh Bharat Mission (U) Assam Under the award of State Mission Director, SBM (U), Assam, Dispur. Guwahati-6 in favour of Silchar Municipal Board, Silchar, Assam under this Ministry/ Department letter No. given in the above and Rs. 40,418.00 (Rupees Forty Thousand Four Hundred Eighteen) only on account of unspent balance. However a sum of Rs. 1,71,15,521.00 (Rupees One Crore Seventy-One Lac Fifteen Thousand Five Hundred Twenty-One) only has been utilized for the purpose of the said for which it was sanctioned and that the balance of Rs. 40,418.00 (Rupees Forty Thousand Four Hundred Eighteen) remaining unutilized at the end of the year have been surrendered to Government (Vide NEFT/ RTGS UTR No. 000120214779, Dated 07-02-2022) will adjust towards the grants-in aid payable during next year/ sanction.

2. Certified that I have satisfied my-self that the conditions on which the Grants was sanctioned have been duly fulfilled/are being fulfilled and that I have exercised the following checks to see that the money was actually utilized for the purpose for which it was sanctioned.

Kind of Checks Exercised are enclosed :-

1. Annexure-II.
2. Expenditure Statement.
3. Books of Accounts.
4. Bank analysis.

Signature \_\_\_\_\_

Designation Executive Officer  
Silchar Municipal Board

Date \_\_\_\_\_



## ANNEXURE-II

Format for additional information sought by Principal Accountant General (A&E),  
Assam

Sl.No.	GIA Amount	Treasury Name	T.V. No.	T.V. Date	UC amount	Annexure Ref/Uc Ref
1	2	3	4	5	6	7
1	Sanction Amount Rs.1,71,55,939.00 (Rupees One Crore Seventy-One Lac Fifty-Five Thousand Nine Hundred Thirty- Nine) only.	Cachar Treasury	Nil	Nil	Sanction Amount Rs.1,71,55,939.00 (Rupees One Crore Seventy-One Lac Fifty-Five Thousand Nine Hundred Thirty- Nine) only.	No. SBM (U) 171/ 2015/ pt. I/2017/ 171, Dated - 04-12-2020

Signature \_\_\_\_\_

Designation Executive Officer  
Silchar Municipal Board

Date \_\_\_\_\_

Concerned Department

Countersigned



**GOVERNMENT OF ASSAM**  
**MISSION DIRECTORATE OF SWACHH BHARAT MISSION(U)**  
**:::ASSAM:::**

2<sup>nd</sup> Floor, Directorate of Municipal Administration, Dispur, Guwahati-06

E-mail : [sbmurbanassam@gmail.com](mailto:sbmurbanassam@gmail.com)

Web: [sbmurbanassam.in](http://sbmurbanassam.in)

No. SBM (U) 206/2020/ 552

Dated: 01 / 08 / 2025

**From :** State Mission Director,  
Swachh Bharat Mission(U), Assam,  
Dispur, Guwahati-06

**To :** The Commissioner,  
Silchar Municipal Corporation  
Silchar, Assam - 788001

**Sub. :** Details of Funds release for Solid Waste Management to Silchar Municipal Corporation- reg.

**Ref. :** Your office letter no. SMGUA(SBM).27/2025-26/1435, Dated. 18/07/2025

Madam,

With reference to the subject cited above, please find herewith the details of fund released to Silchar Municipal Corporation for Solid Waste Component under SBM(U), Assam.

The fund release detail is as follows:

Sl. No	Component Name	Scheme detail	Amount (in Rs.)
1	Solid Waste Management	SBM (U), Assam - 1.0	5,38,34,184.00
2		SBM (U), Assam - 2.0	1,85,65,702.00
<b>Total</b>			<b>7,23,99,886.00</b>

This is for your kind information & further necessary action.

Yours faithfully,

State Mission Director,  
Swachh Bharat Mission(U), Assam,  
Dispur, Guwahati-06

Dated: 01 / 08 / 2025

Memo No. SBM (U) 206/2020/ 552 - A

Copy to:

1. P.S to the Commissioner & Secretary, DoHUA for appraisal to the Commissioner & Secretary, DoHUA, Assam.
2. Office Copy.

Sd/-

State Mission Director,  
Swachh Bharat Mission(U), Assam,  
Dispur, Guwahati-06

Sl. No	Sanctioned No	Sanction Date	Sanction Amount Tender Vaule	UC Status Submission	Remarks
1	SBM (U)171/2015- Pt-1/756	02-05-2018	35938850	Submitted on 22/09/2021	Copy of 1st Tranch of SWM UC is attached
2	SBM (U)17/2015- Pt-1/924	04-12-2020	17155939	Submitted on 07/02/2022	Copy of 2nd Tranch of SWM UC is attached
3	SBM (U)209/2015- Pt-2/2019/20	04-11-2019	100000	Submtted on 07/02/2022	Copy of UC and Sanctioned letter is attached.
4	SBM (U)252/2023/127	10-03-2025	639395	UC yet to be submit	Details of Work order, Sanction order, Bill copy is hereby submitted
5	SBM (U)263/2024/18	26-02-2024	69248000	Part payment done of Rs. 18565702	Details of Work order, Sanction order, Bill copy is hereby submitted



GOVERNMENT OF ASSAM  
MISSION DIRECTORATE OF SWACHH BHARAT MISSION (U)  
::: ASSAM :::

2<sup>nd</sup> Floor, Directorate of Municipal Administration, Guwahati-6

E-mail: sbmurbanassam@gmail.com

Phone No.0361 2235165

No. SBM(U)252/2023/ 127

Dated 10/03/2025

From : State Mission Director,  
Swachh Bharat Mission (U), Assam  
Dispur, Guwahati-06.

To : 1) The Chairperson &  
2) The Executive Officer,  
Silchar M.B

Sub : Allocation of Budget amounting to Rs. 6,39,395/- against the procurement of basic mandatory items for Safaimitra Surakshit Shehar under SWM head of Swachh Bharat Mission(U), Assam 1.0-reg.

Ref : 1) This Office Sanction order No. SBM(U)252/2023/17 dated 25<sup>th</sup> July, 2023  
2) Silchar MB requisition letter No. SMGUA(SBM)27/2024-25 dated 22/01/2025

Sir/Madam,

In inviting a reference to the subject cited above, I am to inform you that your requisition of fund against procurement of basic mandatory items for Safaimitra Surakshit Shehar is accepted and accordingly an amount of Rs. 6,39,395.00 allocated as Budget to your ULB under SWM Head of Account: 2217-80-192-5665-927-35-99-CSS of SBM-Urban 1.0 during FY 2024-25.

In view of the above, you are required to submit request for Financial Sanction to the Office of the undersigned through State Govt. FinAssam Portal within 2 days from the date of issue of this letter and Bill submission to treasury within 2 days after receipt of Financial Sanction for utilization of fund through SNA SPARSH.

Yours faithfully,

State Mission Director, SBM (U), Assam  
Guwahati - 6

Memo No. No. SBM(U)252/2023/ 127 -A

Copy to: -

1) The CPO, SBM-U, Assam, Silchar MB for information and necessary action.

Dated 10/03/2025

State Mission Director, SBM (U), Assam  
Guwahati - 6

# FINANCIAL SANCTION



Government Of Assam

## Urban Development Department



Sanction No: FS/SBU\_2024-25(I)\_142

Sanction Date: 17-03-2025

To,

Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29

### PURPOSE/SCHEME

Procurement of basic mandatory items for Safaimitra Surakshit Shehar under SWM head of Swachh Bharat Mission(U), Assam 1.0 of Rs. Rs. 6,39,395.00

Proposal No. : FS-SBU-2024-25-00212

Administrative Approval : Not Applicable

Dept. File No : -N/A-

Financial Year : 2024-25

Grant No : 34

Finance Concurrence Remarks: N/A

Corrigendum Approved On: N/A

Finance Concurrence No : -N/A-

Sanctioned to : DIS/SBU/068 , Silchar Municipal Board

Sanctioned by: Mr. Nayanjyoti Bhagawati, ACS null, HOD,  
Urban Development Department

HOA : 2217-80-192-5665-927-35-99-CSS-V-GA

Green Budget Tag ; N/A

DFP Rule: N/A

Whether this work/scheme/program etc. has Forest Royalty due to the Government? : N/A

Financial Sanction of the competent authority is hereby accorded for an amount not exceeding **Rs.6.39395 Lakhs (Rupees Six Lakh Thirty Nine Thousand Three Hundred and Ninety Five only)** towards the payment subject to the following terms and conditions:

### TERMS & CONDITIONS

1. All norms in Assam Financial Rules, AFRBM Act 2005, CVC Guidelines, Assam Public Procurement Act 2017, Assam Public Procurement Rules 2021 and similar directives from Finance Department issued from time to time is to be strictly followed invariably.
2. The admissible deductions can be deducted and deposited into the Govt. Account by the Concerned Authority as per rule/ Govt. Instructions.
3. Work to be completed within the estimated cost in all respect without involving cost and time over run.

### BENEFICIARY DETAILS

#	Name	Account Number	Amount (In Lakhs)	Remarks
1	M/s Manan Enterprises	50200055604419	6.39395	

### COPY FORWARDED TO

1. The Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29.
2. The Accountant General (Audit), Assam, Maidamgaon, Guwahati-29
3. The Swachh Bharat Mission (SBM)- Urban, Assam.
4. Finance (EC-I/II/III) Dept.
5. Finance (Budget) Dept.
6. Silchar Municipal Board
7. Treasury Officer, Dispur

This is a computer generated document and doesn't require any Signature/Seal

432  
OFFICE OF THE SILCHAR MUNICIPAL BOARD  
SILCHAR, CACHAR



Email ID: [smb1882@gmail.com](mailto:smb1882@gmail.com)

No. SMGUA(SBM). 27/2023-24/ 1630

Dated- 22/09/2023

**Work Order**

NIT No : SMGUA/SBM.27/2023-24/1480, Dated 23<sup>rd</sup> August, 2023

Sl. No	Name of the Work	Qty.	Unit
1	<b>Supply of Safety Gear for Sewer Entry Professional (9 Components)</b> 1. Safety Tripod Set (2)                      6. Gas Mask 2. Nylon Rope Ladder                         7. Breathing Apparatus 3. Blower with Air Compressor            8. Safety Body Harness 4. Gas Monitor (4 gases)                    9. Air Line Breathing Apparatus. 5. Full Body Wader Suit	1	Nos.
2	<b>Supply of PPE Kit (6 Components)</b> 1. Reflecting Jacket 2. Safety helmet 3. Normal face mask 4. Hand gloves (pair) 5. Safety Gumboots (pair) 6. Safety Body Clothing	19	Nos.

Earnest Money : Deposited Rs. 5,000.00  
Work Order is accorded to : Manan Enterprises, Address- W-8, 1<sup>st</sup> Floor, West Patel Nagar, New Delhi-110008  
Mobile No : 9999647475  
GSTIN : 07ABBFM6672J1ZY

Quotation/offer for the above noted work has been found acceptable as L1 for Supply of Safety Gear for Sewer Entry Professional (9 Components) and Supply of PPE Kit (6 Components) for handling Solid Waste Management activities under SBM (U) to be supplied and maintained at Silchar Municipal Board. The above name supplier is hereby advised to execute a deed of agreement as per terms and conditions of NIT and as frame out by the department as per your quoted rate with full details for the due supply and installation with all other requisite formalities due to be complied within 7 (Seven) days from the date of issue of work order, failing which the undersigned reserves the right to revoke the said work order ex parte and allot the same to other at the risk and responsibilities of the supplier and earnest money deposited will be forfeited.

The Supplier shall be responsible for poor quality of the work. The Executive Officer Silchar Municipal Board shall reserve right to reject the poor quality/quality of work and in the event of any discrepancies the Executive Officer's decision on the subject be binding to the contractor.

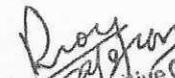
The work shall be completed within 15 (Fifteen) days from the date of issue work order.

  
Executive Officer  
Silchar Municipal Board  
Dated- 22/09/2023

Memo No. SMGUA(SBM). 27/2023-24/ 1631 - 26

**Copy to :**

1. The Mission Director SBM (U), Dispur Guwhati for favour of kind information.
2. The District Commissioner, Cachar for favour of kind information.
3. The Assistant Executive Engineer cum Nodal Officer SBM (U) Silchar Municipal Board for favour of kind information and necessary action.
4. The Superintendent of Accountant, SMB, Silchar for information and necessary action.
5. Office Copy.
6. File Copy.

  
Executive Officer  
Silchar Municipal Board

**TAX INVOICE**

<b>MANAN ENTERPRISES</b> W/8, First Flor Block 42, West Patel Nagar New Delhi-110008 GSTIN/UIN: 07ABBFM6672J1ZY State Name : Delhi, Code : 07	Invoice No. <b>MN/24-25/09</b>	Dated <b>22-Jul-24</b>
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
Consignee (Ship to) <b>SILCHAR MUNICIPAL BOARD</b> SILCHAR MUNICIPAL BOARD, SADARGHAT ROAD, SILCHAR, Cachar GSTIN/UIN: 18AAALS4692Q1Z1 State Name : Assam, Code : 18	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
Buyer (Bill to) <b>SILCHAR MUNICIPAL BOARD</b> SILCHAR MUNICIPAL BOARD, SADARGHAT ROAD, SILCHAR, Cachar GSTIN/UIN: 18AAALS4692Q1Z1 State Name : Assam, Code : 18	Terms of Delivery	

Sl No.	Description of Goods	Quantity	Rate	per	Amount
1	SAFETY TRIPOD SET	1 NOS	125000.00	NOS	125000.00
2	NYLON ROPE LADDER	10 MTR	2500.00	MTR	25000.00
3	BLOWER WITH AIR COMPRESSOR	1 NOS	80000.00	NOS	80000.00
4	GAS MONITOR (4 GASES)	1 NOS	80000.00	NOS	80000.00
5	FULL BODY WADER SUIT	1 NOS	10000.00	NOS	10000.00
6	GAS MASK	1 NOS	8000.00	NOS	8000.00
7	BREATHING APPARATUS	1 NOS	90000.00	NOS	90000.00
8	SAFETY BODY HARNESS	1 NOS	8000.00	NOS	8000.00
9	AIR LINE BREATHING APPARATUS	1 NOS	60000.00	NOS	60000.00
10	REFLECTING JACKET	19 NOS	110.00	NOS	2090.00
11	SAFETY HELMET	19 NOS	800.00	NOS	15200.00
12	NORMAL FACE MASK	19 NOS	150.00	NOS	2850.00
13	HAND GLOVES (PAIR)	19 NOS	380.00	NOS	7220.00
14	SAFETY GUMBOOTS (PAIR)	19 NOS	500.00	NOS	9500.00
15	SAFETY BODY CLOTHING	19 NOS	1000.00	NOS	19000.00
					541860.00
IGST INPUT 18%					18%
ROUND OFF					0.20
Total					<b>₹ 639395.00</b>

Amount Chargeable (in words) E. & O.E  
**Indian Rupees Six Lakh Thirty Nine Thousand Three Hundred Ninety Five Only**

Tax Amount (in words) : **Indian Rupees Ninety Seven Thousand Five Hundred Thirty Four and Eighty paise Only**  
 for MANAN ENTERPRISES

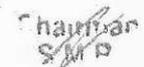
Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

**For MANAN ENTERPRISES**  
  
 Auth. Sign.  
 Authorised Signatory

This is a Computer Generated Invoice

Passed to: Rs 639395.00 (43)  
 Rs 617719.00 by Cheque and Advt  
 Rs 21576.00 by debit to and Credit  
 & deposit on Account of L.T. A  
14.8.24

Executive Office  
 Silchar Municipal Board  

 Chairman  


**SILCHAR MUNICIPAL BOARD**  
 Deducted at Source Income Tax Rs 10838.00  
 Deducted at Source A.C.S.T./VAT Rs 10838.00  
 Other deduction ..... from the bill.



GOVERNMENT OF ASSAM  
MISSION DIRECTORATE OF SWACHH BHARAT MISSION (U) ASSAM :::

2<sup>nd</sup> Floor, Directorate of Municipal Administration, Guwahati-6  
E-mail: sbmurbanassam@gmail.com Phone No.0361 2235165

No. SBM(U)263/2024/ 854

Dated /06/2025

From : State Mission Director,  
Swachh Bharat Mission (U), Assam  
Dispur, Guwahati-06.

To : The Commissioner,  
Silchar Municipal Corporation

Sub : Allocation of Budget through SNA SPARSH (1<sup>st</sup> R.A Bill) against for the work of establishment of MRF and Waste to Compost Plant at Silchar M.C under Solid Waste Management project of Swachh Bharat Mission-Urban, Assam, 2.0 during the FY 2025-26 - reg

Ref : 1) Letter No. SMAG.35-MRF/2025-2026/520 dated 22/05/2025

Sir,

With reference to the subject above, I have the honour to inform you that a total amount of Rs. 1,85,65,702.00 (Rupees One Crore Eighty-Five Lakhs Sixty-Five Thousand Seven Hundred & Two) only is allocated and distributed to Silchar M.C against the work of establishment of MRF and Waste to Compost Plant under Solid Waste Management project of Swachh Bharat Mission-Urban, Assam, 2.0 during FY 2025-26 as detailed under-

Sl. No	ULB Name	District Name	Project Details	Allocated Amount (1 <sup>st</sup> RA Bill)	Head of Account
1	Silchar M.C	Cachar	Waste to Compost & MRF under SWM Component	₹ 1,85,65,702.00	4217-60-051-6130-927-43-01-CSS

This Allocation of Budget is subject to the following Condition:

1. The fund is to be utilized by observing all formalities as specified in the Assam Public Procurement Rules, 2020 and restricting to the relevant paras of the Operational Guidelines of SBM-U 2.0.
2. The physical progress is to be uploaded in the GMIS of Swachhatam Portal: <https://admin.sbmurban.org>
3. Implementing Agency/ULBs may take urgent steps for transaction through SNA SPARSH for processing of payment files through State Govt. FinAssam Platform.

In view of the above, you are required to submit request for Financial Sanction to the Office of the undersigned through State Govt. FinAssam Portal *within 2 days* from the date of issue of this letter and Bill submission to treasury *within 2 days* after receipt of Financial Sanction for utilization of fund through SNA SPARSH.

Yours faithfully.

  
State Mission Director, SBM (U), Assam  
Guwahati - 6

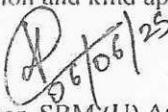
Dated /06/2025

Memo No. SBM(U)263/2024/ 854

-A

Copy to: -

- 1) The P.S to the Commissioner & Secretary, DoHUA for information and kind appraisal of Commissioner & Secretary.

  
State Mission Director, SBM (U), Assam  
Guwahati - 6



Government Of Assam

Urban Development  
DepartmentFINANCIAL  
SANCTION

Sanction No: FS/SBU\_2025-26(I)\_14

Sanction Date: 30-06-2025

To,  
Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29

## PURPOSE/SCHEME

Establishment & Commissioning of Material Recovery Facility (MRF) & Waste to Compost Plant (W2C) under SBM on Engineering, Procurement and Construction (EPC) Mode at Silchar Municipal Corporation

Proposal No. : FS-SBU-2025-26-00017

Administrative Approval : Not Applicable

Dept. File No : -N/A-

Financial Year : 2025-26

Grant No : 34

Finance Concurrence Remarks: N/A

Corrigendum Approved On: N/A

Finance Concurrence No : -N/A-

Sanctioned to : DIS/SBU/068 , Silchar Municipal Corporation

Sanctioned by: Mrs. SMTI KRITI CHACHRA null,HOD,  
Urban Development Department

HOA : 4217-60-051-6130-927-43-01-CSS-V-GA

Green Budget Tag ; [REDACTED] Highly Favourable

DFP Rule: N/A

Whether this work/scheme/program etc. has Forest Royalty due to the Government? : N/A

Financial Sanction of the competent authority is hereby accorded for an amount not exceeding **Rs.185.65702 Lakhs (Rupees One Crore Eighty Five Lakh Sixty Five Thousand Seven Hundred and Two only)** towards the payment subject to the following terms and conditions:

## TERMS &amp; CONDITIONS

1. All norms in Assam Financial Rules, AFRBM Act 2005, CVC Guidelines, Assam Public Procurement Act 2017, Assam Public Procurement Rules 2021 and similar directives from Finance Department issued from time to time is to be strictly followed invariably.
2. The admissible deductions can be deducted and deposited into the Govt. Account by the Concerned Authority as per rule/ Govt. Instructions.
3. Work to be completed within the estimated cost in all respect without involving cost and time over run.

## BENEFICIARY DETAILS

#	Name	Account Number	Amount (In Lakhs)	Remarks
1	Call And Fix	42368623243	185.65702	

## COPY FORWARDED TO

1. The Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29.
2. The Accountant General (Audit), Assam, Maidamgaon, Guwahati-29
3. The Swachh Bharat Mission (SBM) - Urban, Assam.
4. Finance (EC-I/II/III) Dept.
5. Finance (Budget) Dept.
6. Silchar Municipal Corporation
7. Treasury Officer, Dispur

This is a computer generated document and doesn't require any Signature/Seal



GOVERNMENT OF ASSAM  
MISSION DIRECTORATE OF SWACHH BHARAT MISSION(U)

:::ASSAM:::

2<sup>nd</sup> Floor, Directorate of Municipal Administration, Dispur, Guwahati-06

E-mail: sbmurbanassam@gmail.com

Ph no.0361-2261436

No. SBM (U) 263/2024/18

Dated Guwahati, the 26<sup>th</sup> February, 2024

From : State Mission Director,  
Swachh Bharat Mission (U), Assam  
Dispur, Guwahati-06.

To : i. The Chairperson,  
All Concerned ULBs.

ii. The Executive Officer,  
All Concerned ULBs.

Sub. : Regarding approval of Solid Waste Management Action Plan with project cost.

Madam/Sir,

With reference to the subject above, I have the honor to inform you that Govt. of India has approved Action Plan of 95 ULBs against City Solid Waste Action Plan (CSWAP) submitted by ULBs of Assam. Viz. 42 ULBs under Tranche-I and 53 ULBs under Tranche-II of Swachh Bharat Mission(Urban) 2.0.

Accordingly, 48 DPRs (42 ULBs under Tranche-I & 6 ULBs under Tranche-II) have been approved by State Level Technical Committee of Swachh Bharat Mission (Urban), Assam. The ULB wise fund allocation along with approved cost for tendering is enclosed as Annexure-I. However, fund will be released to ULBs subjected to receipt of fund from Ministry of Housing & Urban Affairs, Govt. of India.

You are therefore requested kindly to execute the work observing all formalities.

Encl : As stated above.

Yours faithfully,

State Mission Director,  
Swachh Bharat Mission(U), Assam,  
@ Dispur, Guwahati-6.

Dated Guwahati, the 26<sup>th</sup> February, '2024.

Memo No: SBM (U) 263/2024/18 -A

Copy to:

1. The District Commissioner, all concerned districts for information of the District Commissioner.
2. P.S. to the Commissioner & Secretary to the Govt. of Assam, Department of Housing & Urban Affairs with a request to kindly appraise the Commissioner & Secretary.

State Mission Director,  
Swachh Bharat Mission(U), Assam  
@ Dispur, Guwahati-6.





*Handwritten signature/initials*

**Sanction of Fund under Solid Waste Management**  
Swachh Bharat Mission - Urban, Assam

Annexure I  
(Figure in Lakhs)

Sl. No.	District	Name of ULB	Wet Waste Compost Plant & Material Recovery Facilities (MRF)			Sanitary Landfill (SLF)		
			Sanctioned Project Cost (Central+ State Share)	Deduction of 1% Contingency for DPR preparation, vetting etc.	Approved Amount for Tendering	Sanctioned Project Cost (Central+ State Share)	Deduction of 1% Contingency for DPR preparation, vetting etc. (INR lakh)	Approved Amount for Tendering
1	Barpeta	Barpeta	₹ 160.25	₹ 1.60	₹ 158.65	₹ 22.75	₹ 0.23	₹ 22.52
2	Barpeta	Barpeta Rd. M.B.	₹ 134.50	₹ 1.35	₹ 133.16	₹ 19.50	₹ 0.20	₹ 19.31
3	Bongaigaon	Bongaigaon M.B.	₹ 197.25	₹ 1.97	₹ 195.28	₹ 35.75	₹ 0.36	₹ 35.39
4	Cachar	Silchar MB	₹ 702.50	₹ 7.03	₹ 695.48	₹ 130.00	₹ 1.30	₹ 128.70
5	Chirang	Kajalgaon M.B.	₹ 93.00	₹ 0.93	₹ 92.07	₹ 16.25	₹ 0.16	₹ 16.09
6	Darrang	Mangaldoi M.B.	₹ 88.75	₹ 0.89	₹ 87.86	₹ 13.00	₹ 0.13	₹ 12.87
7		Kharupetia M.B.	₹ 68.75	₹ 0.69	₹ 68.06	₹ 9.75	₹ 0.10	₹ 9.65
8	Dhemaji	Silapathar M.B.	₹ 83.00	₹ 0.83	₹ 82.17	₹ 13.00	₹ 0.13	₹ 12.87
9		Dhubri M.B.	₹ 233.25	₹ 2.33	₹ 230.92	₹ 32.50	₹ 0.33	₹ 32.18
10	Dhubri	Bilasipara M.B.	₹ 134.50	₹ 1.35	₹ 133.16	₹ 19.50	₹ 0.20	₹ 19.31
11		Gauripur M.B.	₹ 84.50	₹ 0.85	₹ 83.66	₹ 13.00	₹ 0.13	₹ 12.87
12		Chapar M.B.	₹ 73.00	₹ 0.73	₹ 72.27	₹ 13.00	₹ 0.13	₹ 12.87
13	Dima Hasao	Hafong M.B.	₹ 160.25	₹ 1.60	₹ 158.65	₹ 22.75	₹ 0.23	₹ 22.52
14	Goalpara	Goalpara M.B.	₹ 191.75	₹ 1.92	₹ 189.83	₹ 29.25	₹ 0.29	₹ 28.96
15		Golaghat M.B.	₹ 146.00	₹ 1.46	₹ 144.54	₹ 22.75	₹ 0.23	₹ 22.52
16		Bokakhat M.B.	₹ 53.00	₹ 0.53	₹ 52.47	₹ 9.75	₹ 0.10	₹ 9.65
17	Golaghat	Sarupathar M.B.	₹ 27.25	₹ 0.27	₹ 26.98	₹ 6.50	₹ 0.07	₹ 6.44
18		Barpathar M.B.	₹ 27.25	₹ 0.27	₹ 26.98	₹ 6.50	₹ 0.07	₹ 6.44
19		Dergaon M.B.	₹ 63.00	₹ 0.63	₹ 62.37	₹ 13.00	₹ 0.13	₹ 12.87
20	Hailakandi	Hailakandi M.B.	₹ 118.75	₹ 1.19	₹ 117.56	₹ 19.50	₹ 0.20	₹ 19.31
21		Jorhat M.B.	₹ 210.75	₹ 2.11	₹ 208.64	₹ 39.00	₹ 0.39	₹ 38.61
22	Jorhat	Titabor M.B.	₹ 63.00	₹ 0.63	₹ 62.37	₹ 9.75	₹ 0.10	₹ 9.65
23		Teok M.B.	₹ 21.50	₹ 0.22	₹ 21.29	₹ 6.50	₹ 0.07	₹ 6.44
24		Moriani M.B.	₹ 68.75	₹ 0.69	₹ 68.06	₹ 13.00	₹ 0.13	₹ 12.87
25		North Guwahati MB	₹ 63.00	₹ 0.63	₹ 62.37	₹ 9.75	₹ 0.10	₹ 9.65
26	Kamrup	Palashbari M.B.	₹ 20.00	₹ 0.20	₹ 19.80	₹ 3.25	₹ 0.03	₹ 3.22
27		Rangia	₹ 88.75	₹ 0.89	₹ 87.86	₹ 16.25	₹ 0.16	₹ 16.09
28	Kokrajhar	Kokrajhar M.B.	₹ 103.00	₹ 1.03	₹ 101.97	₹ 19.50	₹ 0.20	₹ 19.31
29	Lumding	Lumding M.B.	₹ 110.25	₹ 1.10	₹ 109.15	₹ 16.25	₹ 0.16	₹ 16.09

## OFFICE OF THE SILCHAR MUNICIPAL BOARD

CACHAR::: SILCHAR

No. SMGUA(SBM).27/2023-24/ 3034

Dated- 06/03/2024

WORK ORDER

NIT NO.  
Tender Value-  
Amount Quoted (L1)  
Name of the Work-

SMGR-1/12/2023-24/158 dtd: 22/12/2023  
Rs. 695.48 Lakh  
Rs. 6,92,48,000.00  
Establishment & Commissioning of Material  
Recovery Facility (MRF) & Waste to Compost  
Plant (W2C) under SBM on Engineering,  
Procurement and Construction (EPC) Mode-1  
Basis along 05 years including O & M (Operation  
& Maintenance) of the installed Infrastructure  
and & One year of defect liability period.  
Rs. 34,62,400.00

BG Submitted amount-  
Letter of Acceptance is accorded to:

Call and Fix,  
Prop: Uday Prakash Kanoi,  
No. 10, 2nd Floor, Rupali Path,  
RGB Road, Guwahati-781024, Assam  
9435152253/9864994099  
18BJDPK4140G7ZA

Mobile No-  
GSTIN-

Sir,

With reference to the above the undersigned is pleased to issue formal work order as you have signed the agreement as per mutually agreed terms and conditions for the work "Establishment & Commissioning of Material Recovery Facility (MRF) & Waste to Compost Plant (W2C) under SBM on Engineering, Procurement and Construction (EPC) Mode-1 Basis to customize the plant according to size of availability land at the Silchar Municipal Board of Assam amounting to Rs. 6,92,48,000.00 (Rupees Six Crore Ninety Two Lakh Forty Eight Thousand Only) including GST and other Taxes, forest Royalties etc as per government norms time to time.

You are hereby requested to submit DPR, Soil Test Report, detail drawings etc for the above noted work with detail estimate for vetting by the concern authority within 30 (Thirty) days and consequent technical sanction along with completion of the said work within 2 (Two) Years from the receipt of this order.

Yours faithfully

  
Executive Officer,  
Silchar Municipal Board  
Dated: 06/03/2024

No. SMGUA(SBM).27/2023-24/

Copy to:

1. The District Commissioner, Cachar for favour of kind information.
2. The Director, DMA, Dispur Guwahati for favour of kind information.
3. The Mission Director SBM (U), Dispur Guwahati for favour of kind information and needful action.
4. The Nodal Officer, SBM (U), SMD for information and necessary action.
5. The Superintendent of Accounts, SMD, Silchar for information and necessary action.
6. The EI/Patway, SMD, He is requested to take necessary action to handover the vacant land.
7. Office Copy.
8. File Copy.

  
Executive Officer  
Silchar Municipal Board

803

Unit	Quantity executed or supplied up to date as per measurement book	Item of work or supplies ( Grouped under 'Sub head' and 'Sub work' of estimate)	Rate	Amount		Remarks
				Upto date	* Since previous Bill (Total for each sub-head)	
1	2	3	4	5	6	7
				1,63,98,461.00	1,63,98,461.00	
		84 18.12 Providing and fixing G.I. pipes complete with G.I. fittings including trenching and refilling etc. External work				
M	6.00	18.12.5 40 mm dia nominal bore	Rs. 558.35	Rs. 3,350.00	Rs. 3,350.00	
				Total	Rs.1,64,01,811.00	1,64,01,811.00
		Total Amount (By multiplying factor 1.0633 on DSR items as per new GST Rate)			Rs.1,74,40,045.64	Rs.1,74,40,045.64
E	1	85 Analysis-4 Supplying fitting & fixing Electronic-Weighbridge etc. complete as directed by the Department	Rs. 11,25,656.00	Rs. 11,25,656.00	Rs. 11,25,656.00	
				Total	Rs.1,85,65,701.64	1,85,65,701.64
Total - Total value of work done to date (A)			Rs	1,85,65,701.64		
Deduct - Value of work shown on previous Bill			-Rs	0.00		
Net value of work since previous Bill (F)			Rs	1,85,65,701.64		
			SAY	Rs	1,85,65,702.00	
Figure (D) in words - (Rupees One Crore Eighty Five Lakh Sixty Five Thousand Seven Hundred And Two)only						

I. The measurements were made by me on 04/11/2024 to 08/05/25 -  
 and are recorded at page 01 to 159 Measurement Book no. 01/CE  
 No advance payment has been made previously without detailed measurement. M.B. No - 02/CE

Dated signature of the officer preparing the Bill   
**Urban Technical Officer, AUES**  
**Silchar Municipal Board**

\*Dated Authorising payment   
**Asst. Executive Engineer, (Civil)**  
**Silchar Municipal Board**  
**Silchar, Cachar**

Thumb impression   
**Silchar Municipal Board**

Dated signature of Contractor

\*This signature is necessary only when the officer who prepares the bill is not the officer who authorised the payment. In such case two signatures are essential.

IV - Memorandum of payment.

The value of work actually measured as per Accounts I, col. 5, Entry (A)

Rs	P
1,85,65,702	00

2. Deduct amount withheld -

(a) From previous Bill as per Running Account Bill ...  
 (b) From this Bill ...

3. Balance i.e. "up to date" payments already made (item 1-2) (K)\*  
 4. Total amount of payments already made as per entry (K) of last Running Account Bill No. of  
 forwarded with accounts for  
 5. Payment now to be made as detailed below :-

By recovery of amounts creditable to this work

Total Bill Value of Work → Rs. 1,85,65,702.00  
 Base Value of Bill (a) → Rs. 1,56,01,430.00

	Rs	P
Total 5 (b) + 8(a) (G)		
Less: Deductions :-		
Security deposit @ 5% on Bill Value of Work	Rs. 928285	00
L.T. @ 1% on Base Value	Rs. 156015	00
G.S.T @ 2% on Base Value	Rs. 312029	00
L.C. @ 1% on Base Value	Rs. 156015	00
F.R. @ 2% on Base Value after deducting L.T.	Rs. 308909	00
L.T. on F.R. @ 2.5%	Rs. 7723	00
M.M.O.R.R. @ 10% on F.R. as per above	Rs. 30891	00
O.M.F.T.F. @ 10% on F.R. (Amount in vernacular)	Rs. 30891	00
<b>Net payable Amount</b>	<b>Rs. 1,66,34,944</b>	<b>00</b>

Pay Rs. \*

Received Rs Amount of this work

Memorandum of accounts of this work

Dated the Witness

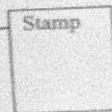
Assessed to Rs. 1,85,65,702.00  
 Rs. 1,66,34,944.00 by Cheque and Adile  
 Rs. 1,93,07,580.00 by debit to and Credit

Full signature of contractor

Paid by the vide cheque no

deposit on Account of S.A.T., G.S.T., L.C., F.R., I.T. on F.R., M.M.O.R.R. & O.M.F.T.F.

Dated



Cashier

Executive Office

Champion S.M.P.

(Dated initials of person actually making the payment)

This figure should be tested to see if it agrees with the total item 7 and 8

If the net amount to be paid is less than Rs 0.10 and it cannot be included in a cheque the payment should be made in cash. This entry being already suitable and the alteration annotated by dated initials.

Here specify the net amount payable vide item 8(D)

The payee's acknowledgement should be for the gross amount paid as per item 8 (i.e., a+b+c).

\* Payment should be attested by some known person when the payee's acknowledgement is given by a mark seal or thumb impression

IV - Remarks

(This space is reserved for any remarks which the Disbursing Officer or the Executive Engineer as wish to record in respect of the execution of the work, check the measurement of the state contractor's amount)



MR

GOVERNMENT OF ASSAM  
MISSION DIRECTORATE OF SWACHH BHARAT MISSION (U)

:::ASSAM:::

Directorate of Municipal Administration, Ganeshguri, Guwahati-6

E-mail: sbmurbanassam@gmail.com

Ph no.0361-2261436

No. SBM(U) 209/Pt. 2/2019/20

Dated: 4<sup>th</sup> November, 2019

From : Mohanlal Sureka, A.C.S.  
Mission Director,  
Swachh Bharat Mission (Urban), Assam,  
Dispur, Guwahati- 06

To : 1) The Chairpersons,  
All ULBs  
  
2) The Executive Officers,  
All ULBs

Sub. : Sanction of Fund for Establishment/Construction of Material Recovery Facility  
(MRF) at ULBs of Assam.

Sir/Madam,

In inviting a reference to the subject above, I have the honour to inform you that an amount of Rs. 1,00,000/- (Rupees One Lakh) only is sanctioned to your ULB for construction/establishment of Material Recovery Facilities (MRFs). Detail of fund release statement is attached herewith as Annexure I.

You are therefore requested to establish/construct the MRFs immediately for secondary segregation of dry waste and geotag the same in <http://swachhbharaturban.gov.in> portal. After completion of work, you have to submit Utilization Certificate in GFR-19-A format to the undersigned along with pictorial evidence.

Encl: Annexure-I (Fund Release Statement)

Yours Faithfully,

Mission Director,  
Swachh Bharat Mission (U), Assam  
Dispur, Guwahati- 06

Memo No. SBM (U) 209/Pt. 2/2019/ -A

Dated: 4<sup>th</sup> November, 2019

Copy to:

- 1) The Deputy Commissioner, All Districts & Principal Secretary, 6<sup>th</sup> Scheduled Districts for kind information and with a request to monitor take personal interest in this matter.
- 2) The P.S. to the Principal Secretary to the Govt. of Assam, UDD for kind appraisal of Principal

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## Release of fund to ULBs for Establishmet of MRF

No.	ULB Name	Bank Name	Account No	IFSC	Amount to be Released (in Rs)
61	Margherita T.C.	United Bank of India	1123010317207	UTBIONTEG73	1,00,000.00
62	Moran T.C.	ICICI Bank	199501000282	ICIC0001995	1,00,000.00
63	Morlaud T.C.	Indian Bank	6484092631	IDIB000M294	1,00,000.00
64	Morigaon M.B.	CBI, Morigaon	3741885171	CBIN0284215	1,00,000.00
65	N. Lakhimpur M.B.	ICICI Bank	132401000266	ICIC0001324	1,00,000.00
66	N.Guwahati T.C.	United Bank of India	0006010186476	UTBIONOG347	1,00,000.00
67	Nagaon M.B.	ICICI Bank Nagaon Branch	070701000874	ICIC0000707	1,00,000.00
68	Naharkatla T.C.	Allahabad Bank	50302378705	ALLA0210791	1,00,000.00
69	Nalbari M.B.	ICICI Bank	215401000183	ICIC0002154	1,00,000.00
70	Namrup T.C.	State Bank of India	35164939034	SBIN0000223	1,00,000.00
71	Narayanpur T.C.	Allahabad Bank	50292209370	ALLA0211390	1,00,000.00
72	Nazira M.B.	United Bank of India	1011010260725	UTBIONZR661	1,00,000.00
73	Palasbari M.B.	United Bank of India	0007050011884	UTBIOPLB333	1,00,000.00
74	Patacharkuchi T.C.	Assam Gramin Vikash Bank	7111010050786	UTBIORRBAGB	1,00,000.00
75	Pathala T.C.	Assam Gramin Vikash Bank	7117010062596	UTBIORRBAGB	1,00,000.00
76	Raha T.C.	State Bank of India	36267672825	SBIN0002103	1,00,000.00
77	Rangpara T.C.	Assam Gramin Vikash Bank	7053010045845	UTBIORRBAGB	1,00,000.00
78	Rangla M.B.	Axis Bank Ltd.	915010060566014	UTIB0002835	1,00,000.00
79	Sapatgram T.C.	Assam Gramin Vikash Bank	7153050000833	UTBIORRBAGB	1,00,000.00
80	Sathebari T.C.	HDFC Bank	50100118036942	HDFC0002466	1,00,000.00
81	Sarupathar T.C.	United Bank of India	1723010113991	UTBIOPH77	1,00,000.00
82	Silapathar T.C.	IDBI Bank	1511104000003018	IBKL0001511	1,00,000.00
83	Silchar M.B.	ICICI Bank Tarapur Branch	329001000169	ICIC0003290	1,00,000.00
84	Simaluguri T.C.	United Bank of India	0028050012403	UTBIOSIM343	1,00,000.00
85	Sivasagar M.B.	Indian Bank	6372014030	IDIB000S048	1,00,000.00
86	Sonai T.C.	State Bank of India	37039242896	SBIN0017222	1,00,000.00
87	Sonari M.B.	State Bank of India	35164534312	SBIN0007998	1,00,000.00
88	Sorbhog T.C.	HDFC Bank	50100116690516	HDFC0002466	1,00,000.00
89	Tangla T.C.	AGVB Bank	7077010047959	UTBIORRBAGB	1,00,000.00
90	Teok T.C.	State Bank of India	35168120363	SBIN0001718	1,00,000.00
91	Tezpur M.B.	United Bank of India	0010010366465	UTBIOTEZ310	1,00,000.00
92	Tihu T.C.	Assam Gramin Vikash Bank	7096010053695	UTBIORRBAGB	1,00,000.00
93	Tinsukia M.B.	Union Bank of India	383202010061172	UBIN0538329	1,00,000.00
94	Titabar T.C.	UCO Bank	23260110056141	UCBA0002326	1,00,000.00
95	Udalguri T.C.	State Bank of India	36563689060	SBIN0007947	1,00,000.00
96	Umrangshu T.C.	State Bank of India	11472697546	SBIN0004812	1,00,000.00
					96,00,000.00

Mission Director,  
Swachh Bharat Mission (U), Assam



**OFFICE OF THE SILCHAR MUNICIPAL BOARD  
SILCHAR : : : CACHAR**

Email ID: [smb1882@gmail.com](mailto:smb1882@gmail.com)

Phone No.: 03842-245324

No. SMGA(SBM).27/2021-22/4494

Dated Silchar the 07<sup>th</sup> February, 2022

To

The Director,  
Municipal Administration,  
Ganeshguri, Guwahati-6.

Sub: Utilisation Certificate for Material Recovery Facility (MRF), Swachh Do October & Swachhata Hi Seva under Swachha Bharat Mission (U) Assam for the Financial Year 2017-18.

Ref: Your office letter No. No. SBM (U) 168/ 2017/ pt./69, Dtd. 27-09-2018.

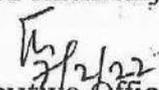
Sir,

With reference to subject cited above, I have the honour to enclose herewith 3(three) copies of Utilisation Certificate for Material Recovery Facility (MRF), Swachh Do October & Swachhata Hi Seva under Swachha Bharat Mission (U) Assam.

This is for favour of your kind information & necessary action.

Encl:- As stated above.

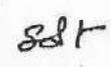
Yours faithfully

  
Executive Officer  
Silchar Municipal Board  
Executive Officer  
Silchar Municipal Board

Memo No. SMGUA (SBM).27/2021-22/4494-A Dated Silchar the 07<sup>th</sup> February, 2022

Copy to :-

1. The Joint Secretary, to the Govt. of Assam, Urban Development Department, Dispur, Guwahati-6 for information and necessary action.
2. The Director, Finance & Economic Affairs Department, Dispur, Guwahati-6 for favour of information and necessary action.
3. File copy.
4. Book copy.

  
Executive Officer  
Silchar Municipal Board

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ANNEXURE-I

**GFR 19-A**  
**( SEE RULE 212) (1)**  
**FROM OF UTILISATION CERTIFICATE**

Sl. No.	Letter No. & Date	Amount ( In Rupees)
1.	(i) No. SBM (U) 209/pt. 2/2019/20, Dtd. 04-11-2019. (ii) No. SBM (U) 168/ 2017/10, Dtd. 04-09-2017. & (iii) No. SBM (U) 168/2017/Pt/119, Dtd. 27-08-2019.	Sanction Amount (i) Rs. 1,00,000.00, (ii) Rs. 1,50,000.00 & (iii) Rs. 2,00,000.00 total amounting to Rs. 4,50,000.00 (Rupees Four Lac Fifty Thousand) only.
	<b>Total Rs.</b>	<b>4,50,000.00</b>

Certified that out of Rs. 4,50,000.00 (Rupees Four Lac Fifty Thousand) only of Material Recovery Facility (MRF), Swachh Do October & Swachhata Hi Seva under Swachh Bharat Mission (U) Assam Under the award of State Mission Director, SBM (U), Assam, Dispur, Guwahati-6 in favour of Silchar Municipal Board, Silchar, Assam under this Ministry/ Department letter No. given in the above and Rs. NIL on account of unspent balance. However a sum of Rs. 4,50,000.00 (Rupees Four Lac Fifty Thousand) only has been utilized for the purpose of the said for which it was sanctioned and that the balance of Rs. Nil remaining unutilized at the end of the year have been surrendered to Government ( Vide No. Nil Dated Nil ) will adjust towards the grants-in aid payable during next year \_\_\_\_\_.

2. Certified that I have satisfied my-self that the conditions on which the Grants was sanctioned have been duly fulfilled/are being fulfilled and that I have exercised the following checks to see that the money was actually utilized for the purpose for which it was sanctioned.

Kind of Checks Exercised are enclosed :-

1. Annexure-II
2. Expenditure Statement.
3. Books of Accounts.
4. Bank analysis.

Signature *F. J. 2/22*  
 Designation Executive Officer  
Silchar Municipal Board  
 Date \_\_\_\_\_